

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

245. IA/4294/2023 C.P. (IB)/1108(MB)2022

**IN THE MATTER OF**

Indian Bank

... Petitioner

Vs

Manesh Dhondiram Chavan

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner:

For the Respondent:

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**ORDER**

Adjourned to **04.07.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/